## COURT-I

## Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

## Appeal No. 328 of 2013

Dated: 21st January, 2014

Shyam Ferro Alloys Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. .... Respondent(s)

## **ORDER**

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **24.02.2014**.

**Court Master**